NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP No. 91 (ND)/2012

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANY: Mr. Kapil Shrma Vs. M/s Caliper Comn Ltd.

SECTION OF THE COMPANIES ACT: 397/398

NAME S.NO.

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner(s):

None

For the Respondent(s): Ms. Ankita Patnaik, Advocate

ORDER

No time left.

Be listed for 21.12.2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)